

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222
CP-205/ND/2021
IA-22/2022, IA-101/2022

IN THE MATTER OF:

SRC Realtors Pvt. Ltd. & Ors.

... **Appellant/Petitioner**

Versus

Ganga Kavery Constructions Pvt.Ltd. & Ors.

... **Respondent**

Under Section: 241-242

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Ranjana Roy Gawai, Adv. Pervinder, Adv.
Shikher Upadhyay

For the Respondent : Adv. Mustafa Alam, Adv. Yashima sharma, Adv.
Heeba Ansari, Adv. Lakshay Kaushik for R-1 & R-
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HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 23.04.2024.

Sd/-
(COURT FFICER)